

Name of the Corporate Debtor: India Power Corporation Limited; Date of Commencement of CIRP: 15-05-2026; List of Creditors as on: 30-06-2026; Name of IP: ; Process Number: 1; Last 5 digit of registration number: [\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	18	84524407503.14	17	83631056765.81	95.90	125099235	672507006	95744496.03	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	3240888666	0	0	0.00	0	0	3240888666	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	23	13409202	16	3262123	0.00	0	3101519	7045560	Annexure 6
7	Operational creditors (Government Dues)	3	2402070028	1	2290820470	2.63	63575386	45871775	1802397	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	118	3381052304	118	1279822875	1.47	2029192123	26738647	45298659	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		164	93561827703.14	152	87204962233.81	100.00	2217866744	748218947	3390779778.03	